

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/224(KB)2023
IA(I.B.C)/1268(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS ROADWINGS INTERNATIONAL PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For the Financial Creditor
Mr. Aditya Kanodia, Adv.]
Mr. Sankarsan Sarkar, Adv.]
Mr. Tanmoy Sett, Adv.]
Ms. Suparna Sardar, Adv.]

Mr. Orijit Chatterjee, Adv.] For the Applicant/Corporate Debtor
Mr. Shubham Raj, Adv.] in IA(I.B.C)/1268(KB)2024

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. **IA(I.B.C)/1268(KB)2024:**
 - a. Registry is directed to issue notice to the respondents, i.e., SREI Equipment FINA by way of speed post and by e-mail and place the tracking information on record.
 - b. Reply affidavit, if any, be filed within a period of two weeks.
 - c. List this matter for further consideration on **31.07.2024**.
3. List the main CP for further consideration on **09.07.2024** has already posted.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

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